

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 356/2018 in IA No. 73/2018in CP (IB) NO. 248/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Private Limited
NAME OF THE PETITIONER(S)	Bank Of Baroda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Private Limited
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Adv Suleeta Salra	Counsel for Financial Creditors	Suleeta@india legaladvocates. com Ph- 8763348732	Suleeta Salra 03/09/2018
VARALAKSHMI. TADEPALLI	Counsel for the financial Creditors.	Varalakshmi@ indialegaladvocates.com.	 3/9/2018

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkatesh Reddy. (For IA 264/18) V. Anil	Advocate	9542239059.	V. Anil
V. SURYAKRISHNA	Advocate for RP	9849868556	V. Suryakrishna
Subodh Kumar Agrewal	RP	9830022848	Subodh Kumar Agrewal
Anish Bhandari for YOGESH JAGGA (IA-321/18)	RP	7032416379	Anish Bhandari

For NCC&CEC [IA 241, 264, 305]

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IA 356/2018 in IA 73/2018 in
CP (IB) No.248/07/HDB/2017
IA 231, 241, 264, 305, 319 & 326/2018 in
CP (IB) No.248/07/HDB/2017

ORDER

Learned senior counsel Mrs Varalakshmi Tadepally along with Ms.Sulata Saha present for Bank of Baroda (Financial Creditor). Learned counsel Mr V.Venkata Rami Reddy along with Mrs.V.Anita present for Applicant in IA 264/2018. Learned counsel Mr.Y.Suryanarayana present for RP. Learned RP Mr.Subodh Kumar Agarwal present. Learned counsel Mr.Nitish Bandary present on behalf of Mr.Yogesh Kumar Jagia for Applicant in IA 321/2018. Learned counsel Mr.Avinash Desai and Ms.Kopal Sharraf present for Applicant (NCC & CEC) in IA 241, 264, & 305/2018. Learned counsel Mr.Abir Roy present for CEC.

Learned counsel appearing for RP represented that the claims of the applicants in IA 241/2018, 264/2018 & 326/2018 have been considered and decided to enhance the claim and RP undertakes to file affidavit within one week to what extent the claims have been verified by the RP.

Counter filed by RP in IA 305/2018.

Heard arguments of learned counsel appearing for Bank of Baroda in IA 231/2018.

Applicant wants to file written arguments in IA 231/2018.

List all pending IAs' on 10.09.2018 except IA 356/2018.

List IA 356/2018 on 25.09.2018.


MEMBER JUDICIAL